



**OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs)  
TIS HAZARI COURTS: DELHI**

**E-TENDER NOTICE**

**Tender ID 2016\_DDC\_**

e-Tender invited from eligible firms of reputed with past experience in the same field and sound financial capability for the execution of **Annual Maintenance Contract (AMC) for 2989±100 nos. of LAN Nodes and 246 nos. of LAN Switches installed at all District Court complexes in Delhi.**

The tender/s complete in all respect should be submitted online on or before the dates as mentioned below:

**Name of work:**

**Annual Maintenance Contract (AMC) for 2989±100 nos. of LAN Nodes and 246 nos. of LAN Switches installed at all District Court complexes in Delhi**

**EMD : Rs. 30,000/-**

(Rs. Thirty thousand only)

Start date of online Submission of Tender bid : 24/09/2016 at 11:00 AM

Last date for online submission of Tender bid : 18/10/2016 at 04:00 PM

Opening of Technical Bid : 18/10/2016 at 04:05 PM

The Tender should be submitted **ONLY ONLINE** at **<https://govtprocurement.delhi.govt.in>** through Delhi Govt. e- Procurement System after going through the terms and conditions available over there.

**(MANOJ JAIN)**  
Additional Session Judge/Chairman  
Centralized Computer Committee  
Tis Hazari Courts, Delhi